

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13/1/2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : ZP 59/10
PETITION NUMBER : TP 23/16
NAME OF THE PETITIONER(S) : K - Imbalathan
NAME OF THE RESPONDENT(S) : Vex Terra Products India Pvt. Ltd.
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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ORDER

Notices issued to both sides returned unserved
Fresh notice to petitioner and the respondents and
also to their counsels by 14.02.2017.


Member (T)


Member (T)